

of these new sugar mills under new sugar policy ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD) :
(a) There is no State-wise and Sector-wise predetermined number of new sugar mills to be set up during the years 1987 to 1989. Setting up of new sugar mills would depend upon adequate availability of sugarcane in an area. Persons intending to set up sugar mills in such areas are required to submit applications through the State Governments satisfying the guidelines issued recently in this regard.

(b) Guidelines for licensing of new sugar mills during the Seventh Five Year Plan have been announced vide Press Note dated the 2nd January, 1987 issued by the Department of Industrial Development as per copy attached.

[Placed in Library. See No. LT-4001/87]

Excess capacity in tyre industry

2145. SHRI SATYENDRA NARAYAN SINHA : Will the Minister of INDUSTRY be pleased to state :

(a) whether there is excess capacity in the tyre industry;

(b) if so, the reasons for issuing more letters of intent for tyre manufacture;

(c) the effect of excess capacity on the tyre prices; and

(d) the steps being taken to prevent the industry going stick due to unused excess capacity ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) (a) No, Sir.

(b) to (d) Do not arise.

Refractory units facing closure

2146. SHRI SATYENDRA NARAYAN SINHA : Will the Minister of INDUSTRY be pleased to state :

(a) whether several refractory units are facing closure in various parts of the country due to the problems of over capacity as reported in the Economic Times of February 15, 1987; and

(b) if so, the steps proposed to be taken to avoid stickness in the industry ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) and (b) No specific report about the closure of refractory units in the country has been received. Assistance for upgradation of technology is being provided to the industry. Reduction in import duty on some raw materials used by the industry is also proposed in the Finance Bill, 1987.

Removal of Nail cutters from reserved list

2147. SHRI BHATTAM SRIRAMA MURTY :

SHRI V. S. VIJAYARAGHAVAN :

Will the Minister of INDUSTRY be pleased to state :

(a) whether protection to the small scale sector is given by reserving certain items for manufacture in that sector;

(b) whether such reserved list has been undergoing frequent amendments and changes from time to time;

(c) if so, the changes thus made each time during the last three years; and

(d) the reasons for making these changes ?